

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/77(CHE)/2022
Petition No : CP(CAA)/57(CHE)/2023
Name of Petitioner :
& Swelect Solar Energy Pvt Ltd And Ors
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant.
Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.
Ms. Nandhini Agarwal, Ld. Counsel for RD.

Arguments heard.

Order reserved.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)